

does happen that reclaimed land is not available in the places where they are staying. They are requested—and they are not forced and their con-Bent is taken—to shift from their own place to the new site but just to overcome that difficulty, now the State Governments have asked the Danda-karanya Authority to reclaim lands near their old villages.

SHRI B. K. GAIKWAD: May I know whether the Schedules Tribe families were agriculturist families or landless people? May I also know whether some subsidy and loans have been allotted to them in order to bring the lands under cultivation?

SHRI P. S. NASKAR: It is obvious that these lands are given to the landless tribal families. About Rs. 1,800 is given to them as a grant for various purposes including house-building.

\*284. [The questioner (Shri M. C. Shah) was absent, For answer, vide cols 1804-5 *infra*.]

\*285. [Withdrawn.]

#### ESTABLISHMENT OF CENTRAL INSTITUTE OF PHARMACY

\*286. DR. JAWAHARLAL ROH-ATGI: Will the Minister of HEALTH be pleased to refer to the answer given to Starred Question No. 320 in the Rajya Sabha on the 12th March 1963 and state:

(a) the progress so far made with regard to the implementation *at* the scheme for the establishment of the Central Institute of Pharmacy during the Third Five Year Plan period; and

(b) what steps Government propose to take to ensure its completion during the said period?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH (DR. D. S. RAJTF): (a) and (b) The establishment of a Central Institute of Pharmacy is a matter to be settled in consultation with the Planning Commission and certain Ministries. An Inter-depart-

mental meeting was held to discuss the various issues connected with the establishment of the Central Institute of Pharmacy. It was decided to set up a Committee to go into the question of requirements of pharmacists in the country and other incidental matters. The Committee has been appointed on the 14th August, 1963 to report within three months. The matter will be further examined on receipt of the report of the Committee.

DR. JAWAHARLAL ROHATGI: May I know whether, in view of the overall shortage of pharmaceutical personnel and the role which the proposed Institute is likely to play in the promotion of Drugs Standards in the country and in supplementing the efforts of the Government in implementing the objectives of the Drugs Act, would the Government accord high priority to the scheme for the establishment of the Institute?

DR. SUSHILA NAYAR: The scheme was given high priority as the hon. Member states and Rs. 20 lakhs were provided for this in the Third Plan. When the scheme was on the verge of being implemented last year, the national emergency came and it was felt necessary to cut down the expenditure to Rs. 5 lakhs and the Pharmacy Council was asked to re-submit a revised scheme and start the training, etc. in a rented building, if necessary, rather than wait for constructing a new building. They however wanted the original amount of Rs. 20 lakhs and a new building to be constructed. While this discussion was going on, the Ministry of S.R. and C.A. put forth the idea that they were already running university courses in pharmacy—B. Pharm. and whether *an* Institute was necessary and if an Institute was necessary, whether it should be with them or with the Health Ministry. At this stage, an inter-departmental meeting was held and the Planning Commission wanted us to make an exact assessment of the needs of Pharmacists. For that pur-

pose, as my colleague has stated, a committee has been set up.

SHRI M. P. BHARGAVA: May I know the composition of the Committee and the terms at reference?

DR. SUSHILA NAYAB: Sir, the composition of the Committee is as follows:

1. Dr. K. N. Rao, Addl. D.G.H.S., New Delhi—Chairman.
2. Shri K. L. Joshi, Chief of Education Division, Planning Commission—Member.
- \*. Dr. Rohat\$, President, Pharmacy Council of India—Member.
4. Dr. B. Shah, Development Officer, Dte. of Technical Development Min. of Economic and Defence Co-ordination—Member.
5. A representative of the Ministry of S.R. and C.A.—Member.
6. Shri P. S. Ramachandran, Dy. Drugs Controller of India, Dte. General of Health Services—Member J Convenor,

The Committee should go into the question of the requirements of pharmacists and the country and other incidental matters. The report of the Committee should be submitted within a period of three months. The Committee will meet in Delhi as often as necessary.

SHRI ARJUN ARORA: The Minister has kindly referred to the emergency. I should have thought that the emergency required healthier people and therefore more attention should be paid to the availability of pure drugs.

MR. CHAIRMAN: Are you making a speech or putting a question?

SHRI ARJUN ARORA: I am explaining the basis of the question. Is it not proper that in view of the emergency which requires healthier people, high priority should be given to this scheme which is likely to ensure better medicines and better drugs to the people?

SHRI M. RUTHNASWAMY: Healthy people do not want medicines.

DR. SUSHILA NAYAB: It was in order to accord priority to this scheme that we asked the Pharmacy Council to start the training programme in a rented building rather than wait for a new building.

\*287. [The questioner (Shri Dhanari-joy Mohanty) was absent. For answer, vide col. 1805 infra.]

\*288. [The questioner (Shri R. N. Kafcatt) was absent. For answer, vide cols. 1805-6 infra.]

\*289. [The questioner (Shri B. D. Khobaragade) was absent. For answer, vide col. 1806 infra.]

#### MEDICAL FACILITIES FOR WORKERS OF NASIK ROAD SECURITY PRESS

\*290. SHRI B. K. GAIKWAD-. Will the Minister of FINANCE be pleased to state whether it is a fact that GOVERNMENT are extending medical facilities for the workers of Security Press, Nasik Road by building a hospital there?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Yes, Sir. For an establishment employing more than 6500 persons, the existing dispensary which has no in-patient department or maternity ward, was found inadequate, and cases of serious nature had to be rushed to Uhe Civil Hospital 6 miles away. Government, therefore, decided to construct a 30-bed hospital, which is now nearing completion.